

### LEAVE OF ABSENCE

Mr. Speaker: The Committee on Absence of Members from the Sittings of the House in their Fourteenth Report have recommended that leave of absence may be granted to the following Members for the periods indicated in the Report:—

1. Pandit Hiralal Shastri
2. Shri Fatehsinhrao Pratapsinh-rao Gaekwad
3. Shrimati Parvathi M. Krishnan
4. Her Highness Maharani Vijaya Raje Scindia of Gwalior
5. Kunwarani Vijaya Raje
6. Shri R. Kanakasabai
7. Shri U. Muthuramalinga Thevar
8. Shri T. C. N. Menon
9. Shri Chandikeshwar Sharan Singh Ju Deo.

I take it that the House agrees with the recommendations of the Committee.

Several Hon Members: Yes Sir.

Mr. Speaker: The Members will be informed accordingly.

### RE: REPORT OF BOSE BOARD OF ENQUIRY AND U.P.S.C.'s REPORT THEREON

The Minister of Finance (Shri Morarji Desai): May I seek a direction from you on one matter? The report of the Union Public Service Commission on the Bose Board of Enquiry report has been received by Government but it has not yet been considered by the Cabinet, because it was received only on the 29th last. It will soon be considered and the Government's conclusion and the Bose Report and the Union Public Service Commission's report have to be laid before the House. But the House will not then be in session, and it will meet after some time, say, two months and a half or so. That will take a long time and until then it is difficult to keep on the reports.

Therefore, if you consider it fit and if the House agrees, as soon as we are ready, we can send out those copies to the hon. Members through you so that it may be considered as having been given to Parliament, and then it can be given to the press, and then, afterwards it can be formally laid on the Table of the House when the House meets.

Shri S. M. Banerjee (Kanpur): Last time also you said that this House is not supposed to become a post-mortem House. When we wanted to know how information leaked out to the press, the reply was, "No, not through Government agency". If it is given to the press, what is the use of discussing it?

Mr. Speaker: It is not sought to be given to the press first. There is a precedent.

Shri T. B. Vittal Rao (Khammam): I want to make a submission. This report has created much public interest and I do not understand why the Cabinet should delay its consideration by seven days. They got it on the 29th April. They could have considered it by now, and come to some decision on it and we could have had it. This sort of treatment of Parliament—well, I consider that this Parliament is treated with scant respect.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): May I say a few words? The hon. Members are misinformed. There has been no delay at all. I received the report the evening before last—a day and a half ago. I have been unable to read it yet.

Shri T. B. Vittal Rao: 29th.

Shri Jawaharlal Nehru: It does not matter. When it was received, one copy was received. It had to be sent to the secret press for copies to be made. They came the day before yesterday afternoon. In fact, it was physically impossible for anybody to look into this report overnight. It cannot be done. Serious things cannot be done like that. There has been abso-